

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 16/253/2015

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

**NAME OF THE COMPANY:** M/s. Sunrise Liquidity Ltd.

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Rajiv Rekhari, Advocate for Respondent

**Order**

Mr. Jagvir Bhadania, Advocate has put in his fresh appearance on behalf of the applicants. He prays for some time to file his vakalatnama and comply with the previous order.

To come up on 21<sup>st</sup> August, 2017.

- Sd -  
(Ina Malhotra)  
Member (J)